

influx. May I know whether conditions in East Pakistan/have improved?

Shri Anil K. Chanda: I believe, Sir, the food situation has improved. I may also say that the presence of three Hindu Ministers in the Government possibly has created some confidence in the minds of the minority community.

Shri Krishnacharya Joshi: May I know whether it is a fact that a large number of persons, Hindus and Muslims, from East Pakistan go to Assam without migration certificates?

Shri Anil K. Chanda: People without necessary travel documents do sometimes percolate into our territory, but they are apprehended whenever it is possible to do so.

Shri Boovaraghasamy: May I know whether it is not possible to completely prevent refugees from coming to India from East Pakistan; if not, how long will it take to completely check them from coming to India?

Shri Anil K. Chanda: It can very easily be done by refusing to give travel documents. If you do not give migration certificates they will not come, but there are human considerations and there is the Nehru-Liaquat Pact about it.

Shri Boovaraghasamy: In view of human considerations, how long will you allow the refugees to come from East Pakistan to India? I want to know whether there is any time-limit up to which you are going to allow them to come, or whether you are going to allow them to come indefinitely.

Shri Anil K. Chanda: People from one country are always allowed to go to another country provided there is nothing specifically against them.

Shrimati Ila Palchoudhury: May I know whether it is possible to suggest some sort of a quota for the refugees coming to India every year

so that we can have a plan to rehabilitate them?

Shri Anil K. Chanda: We can only hope that there will be an improvement in the situation in East Bengal which will not make it necessary for refugees to come to India at all.

Association of Employees in Management

*110. { **Shri T. B. Vittal Rao:**
Shri Kamath:

Will the Minister of Labour be pleased to state:

(a) whether the delegation under the leadership of Shri Vishnu Sahay which visited foreign countries to study the problem of participation of labour in the management have since submitted their report;

(b) whether a copy of the report will be laid on the Table of the Sabha;

(c) whether Government have examined the same; and

(d) when action will be initiated on the recommendations made therein?

The Deputy Minister of Labour (Shri Abid Ali): (a) The draft Report of the Study Team is being considered by the members of the team. It is expected to be submitted to Government shortly.

(b) Yes.

(c) and (d). It is the intention to have the report considered by a representative conference.

Shri T. B. Vittal Rao: May I know whether by "a representative conference" is meant the Indian Labour Conference or special conference convened of the representatives of the Central trade union organisations?

Shri Abid Ali: Firstly this may be put before the Indian Labour Conference, and if it is considered necessary a separate conference may be invited.

Shri T. B. Vittal Rao: May I know whether the association of workers in the management will be at the level of Board of Directors or Joint Council which is envisaged in the Second Plan?

Shri Abid Ali: All these details are under consideration.

Shri Kamath: Does the hon. Minister—I mean the senior Minister, who has emphatically expressed himself in favour of this principle during his tenure of office, and I am sure he will do so hereafter as well—propose to make a firm recommendation to this effect, with regard to the association of workers in the management, before he quits his high office?

The Minister of Labour (Shri Khandubhai Desai): The committee which has gone to foreign countries will be submitting its report and on that report the Government will take a decision.

Rubber Production

*111. **Shri Matthen:** Will the Minister of Commerce and Industries be pleased to state:

(a) what orders have been passed and what steps are being taken by Government on the proposal made by the Plantation Inquiry Commission for additional production of natural rubber by 20,000 tons to be attained in 1965, above the current annual production of 24,000 tons;

(b) what are the recommendations of the Rubber Board to accelerate the pace of expansion and the advance during the next 10 years;

(c) whether there is any conflict between the recommendations of the Plantation Inquiry Commission and those of the Rubber Board, and if so, what are the final orders by the Government;

(d) whether there is any scheme for granting subsidies or loans to help new rubber plantings in the Private Sector, and if so, what are its details; and

(e) whether any loan or subsidy has already been given and if so, how much and to how many persons?

The Minister of Heavy Industries (Shri Manubhai Shah): (a) The Report of the Plantation Inquiry Commission on Rubber Industry is under consideration of Government.

(b) The Rubber Board had recommended extension of rubber cultivation over an area of one lakh acres over a period of 10 years and the grant to those who undertake new cultivation of loans at the rate of Rs. 750/- per acre, repayable in 15 equal half yearly instalments, after the end of the 7th year.

(c) There is no real conflict.

As against a lakh of acres extension in 10 years time the Plantation Inquiry Commission have suggested that immediately an extension of 50,000 acres should be taken in hand over a period of 5 years and some system of cooperative financing should be encouraged. This proposal is under examination of Government in consultation with the Rubber Board.

(d) Various proposals in this behalf are under consideration.

(e) No, Sir.

Shri Matthen: This proposal had been there for some time before the Rubber Board. In view of the urgent need for developing rubber production in India as we are importing it, may I know what is the delay in passing final orders?

Shri Manubhai Shah: There is actually no delay. The latest report of the Rubber Board has been received recently and for 1957-58 and onwards we have made a provision of over Rs. 2 crores for the purpose.

Shri Matthen: When can we expect final orders to be passed?